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## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.196/BB/20 17	- Await repo from ROC		252(3)	Suncity Karnataka Developers Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
١.	P. DAKSHAYANI 9900814126	Pcs, representing Petitioners	Dakshayani

## ORDER

PCS for Petitioner Company is present. She has filed financial statement for the year 2014-15. List it on 06/02/2018.

Member (T)

Member (J)